DISTRICT: Tripura District											
	CHART-I: CASES IN THE COURTS OF CIVIL JUDGES (JR. DIVN)										
DURING THE I/II/III/IV QUARTER ENDING ON											
		20									
Sl. No.	Nature of Cases	Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks				
1	Regular Civil Suits										
2	Small Cause Suits										
3	Election Petitions										
4	Final Decree Applications										
5	Execution in Regular Suits										
6	Execution in Small Cause										
7	Miscellaneous Applications:										
	(a) Injunction										
	(b) Caveat										
	(c) Violation										
	(d) U/s. 5, Limitation Act										
	(e) Restoration										
	(f) Revision										
	(g) Succession										
	(h) Execution										
	(i) Amendment & Substitution										
	(j) U/s. 151, CPC										
	(k) Or. 9, r. 9, CPC										
	(I) Or.9, r.13, CPC										
8	Rent Act Matters										
9	Other proceedings										
	(a) Or. 21, rr. 32 & 106										

Note:

(b) Or.1, r.10, CPC (c) Or.47, CPC

TOTAL

- (I) Matters counted in special categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **Civil Judges (Jr. Divn)** be given.

^{*} Apart from Category of Cases mentioned, others may be added.

DISTRICT	 Trinura	Dietrict

CHART-II: CASES IN THE COURTS OF JUDICIAL MAGISTRATES (1ST/2ND CLASS) DURING THE I/II/III/IV QUARTER ENDING ON

		20							
. No.	Nature of Cases	Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks		
1	Regular (Warrant Trial) Cases under IPC								
2	Regular (Warrant Trial) Cases under other Acts								
3	Summons Trial Cases under IPC								
4	Summons Trial Cases under other Acts								
5	Summary Trial under IPC								
	Summary Trial under other Acts								
7	Matters u/s 125, Cr.PC								
8	Matters u/s. 138 of NI Act								
9	Traffic Challans								
10	STA Challans								
11	PFA Cases/FS & S Act								
	Cases under Acts of Municipal Corporation								
	Shop Act Cases								
14	Matters of Juvenilies								
15	Miscellaneous Applications:								
	(a) Bail								
	(b) U/s. 90, TP Act								
	(c) U/s. 127, Cr. PC.								
	(d) U/s. 128, Cr. PC.								
	(e) U/s. 446, Cr. PC.								
	(f) U/s. 164, Cr.PC.								
	(g) U/s. 102, Cr. PC.								
	(h) U/s. 98, Cr.P.C								
16	Other proceedings								
	(a) Excise Act								
	(b) Illegal Entry into India Act (C) Gambling Act								
	(C) Gambling Act								
	(d) Cruelty to Animal Act								
	(e) Foreigners Act								
	(f) Labour Act								
	(g) Birth & Death Act Cases								
	(h) Forest Act Cases					+			
	(i) Domestic Violence Act								
	(j) U/s. 94, Cr.P.C								
	(k) other Misc Case								

^{*} Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Matters counted in Special Categories (like say section 138 of NI Act Matters) should be deleted from general categories (like say matters of Summary Trial).
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **Judicial Magistrates**, 1st/2nd Class be given.

DISTRICT: Tripura District

CHART-III: CASES IN THE COURTS OF CIVIL JUDGES (SR. DIVN) DURING THE I/II/III/IV QUARTER ENDING ON 20 Sl. Received on Nature of Cases **Opening Balance Closing Balance** No. Institution transfer/ Disposal Remarks (as on) (as on) revived Special Civil Suits Regular Civil Suits Summary Suits Hindu Marriage Petitions LAQ Cases Small Cause Suits Final Decree Applications Execution in Special Suits 9 Execution in Regular 10 Execution in Small Cause Suits Other Executions Election Petitions Miscellaneous Applications: (a) Caveat (b) Declaration as indigent (c) Injunction (d) Execution (e) Succession (f) Restoration (g) U/s. 5, Limitation Act (h) Violation (i) Amendment & Substitution Rent Act Matters Other proceedings (a) Stay Matters (b) Arbitration Matters (c) Condonation

3

* Apart from Category of Cases mentioned, others may be added.

TOTAL

- (I) Matters counted in Special Categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.

DISTRICT:.....Tripura District

CHART-IV: CASES IN THE COURTS OF ASST. SESSIONS JUDGES DURING THE I/II/III/IV QUARTER ENDING ON

	20								
ure of Cases	Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks			
Criminal									
aneous Crl.									
vision tions									
ns Cases u/s.									
essions Cases PC									
Cases									
Trials									
nder PC Act									
of Atrocities on									
of Atrocities on									
of Atrocities on									
rl ations/Cases									
446, Cr. PC									
s. 473, Cr. PC									
Proceedings:									

^{*} Apart from Category of Cases mentioned, others may be added.

Note

TOTAL

- (I) Matters counted in Special Categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **Asst. Sessions Judges** be given.

DICTDICT	•	Trinura	District

CHART-V: CASES IN THE COURTS OF DJ/ADDL. DJs/ADDL. DJs (FTC) DURING THE I/II/III/IV QUARTER ENDING ON

New Nature of Class Opening Balance (as on			20								
Regular Civil Appeals Institution Inst			20								
2	Sl. No.	Nature of Cases	Opening Balance (as on)	Institution		Disposal	Closing Balance (as on)	Remarks			
Appeals Appeal	1	Regular Civil Appeals									
3 Suls 4 MACP 5 LAQ 6 Hindu Marriage Petitions 7 (Other Proceedings: (a) Guardianship (b) Adoption (c) Arbitration (d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) Probate (m) Execution (i) Probate (m) Execution (i) Consumer Act (i) Probate (m) Execution (ii) Consumer Act (iii) U/s. 5, Limitation Act (iii) Probate (iii) Succession Act (iii) Probate (iii) Consumer Act (iii) Probate (iiii) Consumer Act (iiii) Consumer Act (iiiiiiii) Consumer Act (iiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiiii	2										
5 LAQ Hindu Marriage Petitions (a) Guardianship (b) Adoption (c) Arbitration (d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) IVs. 31, W.C. Act (k) ID Act (i) Probate (iii) Execution (ii) Consumer Act (iii) Succession Act (iii) Succession Act (iii) Gr. 39, 47, rr. 1.13, 151CPC (ii) CCR Revision (iii) U/s. 151, 8, 152, CPC (iii) Walf	3										
6 Hindu Marriage Petitions P	4	MACP									
Petitions	5	LAQ									
(a) Guardianship (b) Adoption (c) Arbitration (d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) U/s. 174, M.V.Act (i) IProbate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (q) Or. 39, 47, (r.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (i) U/s. 151, & 152, CPC (u) Wakf	6	Hindu Marriage Petitions									
(b) Adoption (c) Arbitration (d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (j) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) 07. 39, 47, rr. 1,13,151CPC (f) RCC Revision (s) Civil Misc (other) (l) U/s. 151, & 152, CPC (u) Wakf	7	Other Proceedings:									
(c) Arbitration (d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (g) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCG Revision (s) Civil Misc (other) (l) U/s. 151, 8, 152, CPC (u) Wakf		(a) Guardianship									
(d) Restoration (e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) U/s. 31, W.C. Act (ii) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (q) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (i) U/s. 151, & 152, CPC (u) Wakf		(b) Adoption									
(e) Review (f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) U/s. 31, W.C. Act (k) ID Act (ii) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (i) U/s. 151, & 152, CPC (u) Wakf		(c) Arbitration									
(f) Injunction (g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (i) U/s. 31, W.C. Act (ii) Probate (iii) Probate (iiii) Execution (iiii) Consumer Act (iv) Execution (iv) Consumer Act (iv) Succession Act (i		(d) Restoration									
(g) Caveat (h) U/s. 24, CPC (i) U/s. 174, M.V.Act (j) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(e) Review									
(h) U/s. 24, CPC (i) U/s. 174, M.V.Act (j) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(f) Injunction									
(i) U/s. 174, M.V.Act (j) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr. 1, 13, 151 CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(g) Caveat									
(i) U/s. 31, W.C. Act (k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr. 1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(h) U/s. 24, CPC									
(k) ID Act (l) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(i) U/s. 174, M.V.Act									
(I) Probate (m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(j) U/s. 31, W.C. Act									
(m) Execution (n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(k) ID Act									
(n) Consumer Act (o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47,		(I) Probate									
(o) U/s. 5, Limitation Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(m) Execution									
Act (p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(n) Consumer Act									
(p) Succession Act (q) Or. 39, 47, rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(o) U/s. 5, Limitation									
rr.1,13,151CPC (r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(p) Succession Act									
(r) RCC Revision (s) Civil Misc (other) (t) U/s. 151, & 152, CPC (u) Wakf		(q) Or. 39, 47, rr.1,13,151CPC									
(t) U/s. 151, & 152, CPC (u) Wakf											
CPC (u) Wakf		(s) Civil Misc (other)									
(u) Wakf		(t) U/s. 151, & 152, CPC									
TOTAL											
TOTAL											
		TOTAL									

^{*} Apart from Category of Cases mentioned, others may be added.

- Note:
 (I) Matters counted in special categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **DJ/ADDL. DJs/ADDL. DJs (FTC)** be given.

DISTRICT : Tripura District

CHART-VI: CASES IN THE COURTS OF SJ/ADDL. SJs/ADDL. SJs (FTC) DURING THE I/II/III/IV QUARTER ENDING ON

		20					
Sl. No.	Nature of Cases	Opening Balance (as on)	Institution	Received on transfer/ revived	Disposal	Closing Balance (as on)	Remarks
1	Regular Criminal Appeals						
2	Miscellaneous Crl. Appeals						
3	Crl. Revision Applications						
4	Sessions Cases u/s. 302, IPC						
*5	Other Sessions Cases under IPC						
6	Special Cases						
7	NDPS Trials						
8	Trials under PC Act						
9	Cases of Atrocities on Women						
10	Cases of Atrocities on Children						
11	Cases of Atrocities on SC/STs						
12	Misc. Crl . Applications/Cases						
	(a) Bail						
	(b) U/s. 446, Cr.PC						
	(c) U/s. 408, Cr.PC						
	(d) U/s. 389, Cr. PC						
	(e) U/s. 102, Cr. PC						
	(f) Lok Adalat (Legeal Severice Authority Act						
	(g) U/s. 440, Cr. PC						
	(h) U/s. 473, Cr. PC						
	(i) U/s. 5, Limitation						
13	Other Proceedings:						
	(a) Complaint cases						
	(b) Enquiry held as per order of SC/HC						
	(c) Departmental Proceedings						
	(d) Summons Procedure under IPC						
	TOTAL						

^{*} Apart from Category of Cases mentioned, others may be added.

Note: -

- (I) Matters counted in special categories should be deleted while counting in general categories.
- (II) If there is any other name of categories shown in the Column of "Nature of Cases" the same be indicated in bracket below the named categories.
- (III) Compiled figure of all the **SJ/ADDL. SJs/ADDL. SJs (FTC)** be given.

DISTRICT:	Tripura	District
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CIVIL & CRIMINAL CASES IN THE TRIPURA DISTRICT AND SUBORDINATE COURTS DURING THE I/II/III/IV QUARTER ENDING ON

		20 (w.e.f to)								
Sl. No.	Nature of Cases	Opening Balance (as on)	Institution	Disposal	Closing Balance (as on)	Remarks				
1	CIVIL CASES									
2	CRIMINAL CASES									

Apart from Category of Cases mentioned, others may be added.

Note:

- (I) Total of the Civil and Criminal Cases reflecting in all the CHARTS above should considered.
- (II) Number of Cases transferred/committed to other Courts not be shown in the CHART.